

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD**

(ALLAHABAD THIS THE 31st DAY OF AUGUST, 2018)

Present

HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A)

Original Application No.330/00575 OF 2017
(U/S 19, Administrative Tribunal Act, 1985)

Koshila Devi, wife of Tarkeshwar Nath, Resident of Village-Kotwa
Raniganj, Post-Raniganj, District-Ballia.

.....Applicant

VERSUS

1. Union of India through its Secretary, Ministry of Railway, New Delhi.
2. Divisional Railway Manager, North Eastern Railway, Varanasi.
3. Senior Divisional Mechanical Engineer (O & F), North Eastern Railway, Varanasi.
4. Senior Divisional Finance & Account Officer, North Eastern Railway, Varanasi.

..... Respondents

Advocates for the Applicant:- Shri A.K. Rai
Shri A.K. Mishra

Advocate for the Respondents:- Shri Om Prakash Sharma

ORDER

(DELIVERED BY HON'BLE MR. GOKUL CHANDRA PATI, MEMBER(A))

None present for the applicant even on the revised call.

Shri Siya Ram, proxy for Shri Om Prakash Sharma, learned counsel for the respondent is present.

2. On perusal of file it appears that on the last dates also the applicant was not present to pursue the case. Today also no one is present on behalf of applicant. It seems that applicant has lost interest in pursuing the case.

3. Accordingly, the original applicant is dismissed in default and for non-prosecution. No order as to costs.

(GOKUL CHANDRA PATI)
Member-A

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